

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of September, 2019.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	125	9	111	17	0	0	236	26
Addl. District & sessions Judge kailashahar, Unakoti District.	26	8	33	5	0	0	59	13
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	64	29	1	1	0	0	65	30
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	59	1	217	145	214	40	490	186
Civil Judge(Jr Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	115	4	193	84	158	31	466	119
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	42	5	159	120	150	78	351	203
Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division), Kailashahar, Unakoti District. (Court No.2)	Vacant							

No. 5946 /

Dated, Kailashahar
The 9th Oct., 2019

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


I/C District & Sessions Judge
Unakoti District, Kailashahar.